

1	2	3	4	5	6
13.	Madhya Pradesh	56	19	3	78
14.	Maharashtra	267	4	68	339
15.	Meghalaya	2	9	0	11
16.	Orissa	41	16	8	65
17.	Punjab	56	13	14	83
18.	Rajasthan	82	30	25	137
19.	Tamil Nadu	209	15	9	233
20.	Tripura	13	1	1	15
21.	Uttarakhand	24	10	11	45
22.	Uttar Pradesh	276	68	40	384
23.	West Bengal	46	69	12	127
24.	Chandigarh	0	0	0	0
25.	Daman	2	0	0	2
26.	Delhi	3	0	0	3
27.	Puduchery	7	0	0	7
28.	Sikkim	0	0	0	0
29.	Arunachal Pradesh	0	0	0	0
30.	Manipur	0	0	0	0
31.	Andaman and Nicobar	0	0	0	0
32.	Nagaland	0	0	0	0
33.	Lakshdweep	0	0	0	0
TOTAL		2076	383	261	2720

Construction of tunnel in Pir Panjal

1414. SHRI G.N. RATANPURI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether flow of water in a number of springs in the vicinity of the railway tunnel across the Pir Panjal has dwindled or stopped as a consequence of construction of the tunnel;

(b) whether this aspect was considered while clearing the construction of the tunnel;

(c) whether any study has been conducted in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) Construction of Railway

tunnels does not come under the purview of Environment Impact Assessment Notification, 2006 and does not, therefore, require prior environment clearance. Further, the provisions of the Forest (Conservation) Act, 1980 do not extend to the State of Jammu and Kashmir. Hence, the Ministry has not accorded any clearance for construction of tunnel in Pir Panjal.

(b) to (d) Question does not arise in view of the reply given to part (a) above.

Animal Welfare Fortnight

1415. SHRI NAND KUMAR SAI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Animal Welfare Fortnight was celebrated in the recent past;
- (b) if so, the details of the programme organized during the said period in various parts of the country;
- (c) the details of aims and objectives thereof; and
- (d) the extent to which the various programmes organized during this period have obtained their objectives in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) Yes, Sir. Animal Welfare Fortnight was celebrated during 14-31st January, 2012 all 7 across the country with the participation of State Governments, State Animal Welfare Boards, Animal Husbandry Departments, Recognized Animal Welfare Organizations.

During Animal Welfare Fortnight, rallies in various states, talks for Residents Welfare Associations and school children, Anti Plastic Campaigning, Awareness Programmes, Veterinary Camps, mass Anti- Rabies Vaccination Camps, Campaign to focus on adoption of dogs, advocacy and humane education for school children, were organized.

(c) Animal Welfare Fortnight was celebrated to generate awareness about humane treatment of animals, sensitize citizens on prevention of cruelty to animals and about the Prevention of Cruelty to Animals Act, 1960 and the various rules made thereunder.

(d) Animal Welfare Fortnight celebration contribute a lot in spreading the message of respect for life of each living being, as also of human beings' obligation to co-exist with animals and treat them with kindness and compassion.

Conservation of forest land

†1416. SHRI OM PRAKASH MATHUR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of percentage of land in the country at present covered by forests;

†Original notice of the question was received in Hindi.